

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-2040/2017
MA-2222/2017**

New Delhi this the 2nd day of June, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Sh. Jai Prakash Joshi, 33 years
S/o Sh. Dhagal Chand Joshi,
R/o Block-03/01, Nurses Residential Complex,
Sri Niwas, New Delhi-110065.

2. Sh. Laxman Rathore, 31 years
S/o Sh. Ghewar Ram,
R/o H.No. 423, Khasara No.121,
Laxman Nagar, Ramjan Hatha Banar Road,
Jodhpur, Rajasthan-342027. Applicant

(through Dr. Vijendra Mahndiyan, Advocate)

Versus

1. Safdarjung Hospital through
Its Director General,
Ring Road, Opposite AIIMS Hospital,
Ansari Nagar West, Safdarjung,
New Delhi-110029.

2. All India Institute of Medical Sciences through
Its President,
Bansi Industrial Area Phase-2,
Jodhpur, Rajasthan-342005. Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The applicant was aggrieved as his application for the post of Staff Nurse Grade-I, Group-B had not been forwarded by the

respondents on the grounds that he does not possess the qualification of B.Sc. (Nursing) Degree which was the requirement for this post. Learned counsel argued that earlier also, the respondents had issued an advertisement on 17.09.2015 asking for B.Sc. (Nursing) as qualification for the post of Staff Nurse, Grade-I but thereafter they had issued a corrigendum on 24.09.2016 (page 41) by which candidates possessing Matriculation with certificate in GNMM were made eligible for the aforesaid post.

2. We have seen the corrigendum relied upon by the applicant. We find that the same was issued for Staff Nurse Grade –II whereas the applicant herein had applied for the post of Staff Nurse Grade I. There is nothing on record to show that candidates not possessing Degree of B.Sc. (Nursing) were eligible for the post of Staff Nurse Grade I. Thus we do not merit any infirmity in the action of the respondents in rejecting the application of the applicant.

3. We, therefore, find that there is no merit in this OA and the same is dismissed *in limine*.

(Raj Vir Sharma)
Member (J)

/ns/

(Shekhar Agarwal)
Member (A)